

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 215
Contempt Petition No. 149/425/JPR/2020
Connected with
CP No. 231/241-242/JPR/2019
Under Section 425 of
Companies Act, 2013**

In the matter of:

Basant Kumar Goyal & Ors.

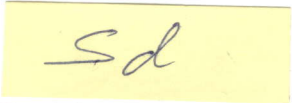
...Petitioners

Versus

Mentor Home Loans India Limited and Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
17.04.2023.



**(Prabhu Dayal Sewda)
Court Officer**

March 15, 2023